

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
(CIRCUIT BENCH AT SHIMLA)  
O.A No. 063/01247/2018**

**Date of decision: 14.12.2018**

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

Yashwant Singh S/o Late Shri Baldev Singh Thakur R/o Village Nandal Tehsil Solan District Solan. Presently unemployed, age 38 years.

**...APPLICANT**

**BY ADVOCATE:** Ms. Ranjana Parmar, Sr. Advocate with Mr. K.S. Parmar

**VERSUS**

1. Union of India, Ministry of Posts and Telegraphs through its Secretary, New Delhi-110 001.
2. Postmaster General, Himachal Pradesh Shimla - 171001.
3. Superintendent of Post Offices, Solan, District Solan H.P.

**...RESPONDENTS**

**BY ADVOCATE:** Mr. Anshul Bansal

**ORDER(ORAL)**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the applicant seeks permission to withdraw this OA to file the same with better particulars.
2. Dismissed as withdrawn with liberty as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**Dated: 14.12.2018  
ND\***

**(SANJEEV KAUSHIK)  
MEMBER (J)**